

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, dated the 31.12.2018

Office Memorandum

Subject:-Weekly Report in respect of important developments in CBEC for the week –24.12.18 to 28.12.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –24.12.18 to 28.12.18.

1. Administrative Changes:-

- Order regarding relieving of OSDs to Chairman, CBIC, has been issued vide Office Order No. 183/2018 dated 27.12.2018.
- Order regarding repatriation of IRS officers to their parent office/zone has been issued vide Office Order No. 184/2018 dated 27.12.2018.
- Order regarding placement of services of Shri Ashok Kumar, IRS as Deputy Secretary on deputation basis, has been issued vide Office Order No. 185/2018 dated 28.12.2018.

2. Legislative Changes:-

- Notification No. 100/2018-Cus-IV(N.T.) dated 27.12.2018 issued for Notification on Nhava Sheva-IV Commissionerate as Audit Commissionerate.

(Hemambika R. Priya)
Pr. Commissioner(Coord)

1. Chairman, CBIC
2. Member (GST)
3. Member (IT)
4. Member(CX, ST & Legal)
5. Member(Customs)
6. Member(Budget & Investigations)
7. Member(Admn)

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